

DIVISION BENCH  
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/710(KB)2017  
IA(I.B.C)/1364(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024**

IN THE MATTER OF	JAI PRAKASH OVERSEAS FINANCE LTD VS TECHNO FAB MANUFACTURING LTD
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Ms. Ankita Baid, Adv. ] for Liquidator

**ORDER**

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/1364(KB)2024:**
  - a. There are still pending litigations in regard to the order passed by this Tribunal in IA (IB)No. 190/KB/2020 as it appears at page 17 of this application.
  - b. This application is filed for placing on record 26<sup>th</sup> Progress Report which is placed at page 15 to 24 and this application is supported by an affidavit at page 1 to 14.
  - c. The 26<sup>th</sup> Progress Report is taken on record and therefore, this **application is allowed and disposed of.**
3. List the main CP for further consideration **on 13.08.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**